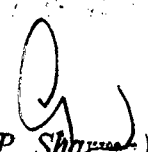
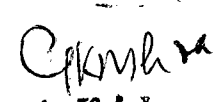


C. A. T. Bench, JAIPUR

Date of Order	Orders
28/9/93	Mr. Haradwar Chaudhary - Brief holder for Mr. R.P. Sharma - Counsel for the petitioner. Heard the learned brief holder. The reasons for restoring the O.A. No. 254/1989 as stated in this petition are convincing and therefore, the M.P. is allowed and the said O.A. is restored to its original position and the same be listed for hearing on 30/11/93. M.P. stands disposed of.  (O. P. Sharma) Administrative  Gopal Krishna Member (Jud.) Copy sent to Mr. app - 1 up C.A. (Mr. Sharma) 4 1336 & 1337 Date 12-10-93